

Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

A.No.274 of 2014 & IA Nos. 375 of 2015 and 376 of 2015

Dated: 09th October, 2015

In the Matter of:

M/s National Energy Trading & Service Ltd. ...Appellant(s)

Versus

Tamil Nadu Generation & Distribution Corp. Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Senthil Jagadeesan and
Ms. Suchitra K**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.1&2

ORDER

The Bench did not assemble today.

The matter is posted for further hearing on **11th December, 2015.**

SH

Court Master